

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3462  
ANSWERED ON:11.12.2002  
MOTOR VEHICLE ACT, 1988  
MANSOOR ALI KHAN

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether Government propose to delete or amend the provisions of Chapter VI of Motor Vehicle Act 1988;
- (b) if so, the details thereof; and
- (c) the steps taken to abolish the monopoly to operate the buses by S.T.U.s. on nationalized routes?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [ MAJOR GENERAL (RETD.)  
KHANDURI ]

- (a) No Sir.
- (b) Does not arise.
- (c) The power under Chapter VI of the Motor Vehicles Act, 1988 are exercised by the State Governments/UT Administrations and therefore the matter comes under the purview of States/UTs.